

[Print](#)**Defective Case Register from 2026-03-28 to 2026-03-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/8408/2026	MANAS KUMAR CHAND	2026-03-28	CCL-Appellant has signed instead of represented through his guardian 2. CCL-Appellant has not been represented through his guardian 3.Provision of Law Wrongly furnished 4. The names of victim and informant mentioned in Annexure-1 need not be disclose and be kept in close cover, 5. Trial court case No. not fully furnished in synopsis and entire appeal memo
2	D-TRPCRL/9200/2026	ASIT KUMAR JENA	2026-03-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
3	D-BLAPL/9204/2026	UMA CHARAN MISHRA	2026-03-28	Name and details of Informant-cum victim mentioned in Annexure need not be disclose and kept in closed envelop.
4	D-MACA/13388/2026	DURGA CHARAN DEY	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
5	D-WP(C)/12906/2026	BIBHUTI BUSAN MISHRA (2)	2026-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-WP(C)/11717/2026	RASHMI KANTA ACHARYA	2026-03-28	Page no.11 repeated twice.
7	D-WP(C)/12030/2026	MANOJA KUMAR KHUNTIA	2026-03-28	In Index (Anx-4) not properly page marked.
8	D-WP(C)/11733/2026	KABIRAJ SAHOO	2026-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Authorization with regard to swear affidavit on behalf of the another petitioner not furnished in the affidavit
9	D-ABLAPL/9292/2026	DIBYARANJAN BEHERA	2026-03-28	1. Name of Deponent in Sl.1 of Affidavit not correct.
10	D-CONTC/11796/2026	SANGRAM JENA	2026-03-28	Page no. 5 not properly arranged
11	D-WP(C)/12034/2026	MANOJA KUMAR KHUNTIA	2026-03-28	Annex-8 in Index not properly page marked.
12	D-WA/12355/2026	PITAMBAR JENA	2026-03-28	District not mention of R-29 30 in cause title
13	D-CRLA/8450/2026	SUSHANTA KUMAR PRADHAN	2026-03-28	Status of appellant not furnished 2. Code Wrongly indicated 1-Annexure-1 not marked at top of page No.11, 2-Para Nos. of affidavit in I.A.No.813/2026 wrongly furnished, 3-Para No. is

				left blank in declaration of I.As. 4-Page No.wrongly marked on index in Sl.No.4
14	D-CONTC/11015/2026	USHARANI PATI	2026-03-28	PAGE NO.02 REPEATED, ONE PAGE BE OMITTED
15	D-BLAPL/9081/2026	DR. SUSANT KUMAR KANUNGO	2026-03-28	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
16	D-WP(C)/12213/2026	MRUTUNJAYA MOHANTY	2026-03-28	Dt. in prayer not tally with annex.1
17	D-ABLAPL/9352/2026	SUBODH KUMAR MOHANTY	2026-03-28	1. Signature of the petitioner in V.Nama not tally with that of name furnished in cause title of the application
18	D-WA/12565/2026	SAROJ KUMAR JEE,A.G.A	2026-03-28	i) Year of the wp (c) no. wrongly mention in page no. 5. ii) wp (c) no. and date of order wrongly mention in para no. 7. iii) Para no. P and J repeat in grounds.
19	D-WP(C)/12508/2026	SAMIR KUMAR MISHRA	2026-03-28	Copy of the notification dtd.23.09.2025 mentioned in the Index (Anx-9) not tally with para-11 and under Annex-9
20	D-CONTC/11626/2026	MAHITOSH SINHA	2026-03-28	Not maintain-able against the Non-compliance of the direction passed by the learned 4th Additional District Judge, Bhubaneswar in R.F.A.No.66/2023.
21	D-WP(C)/8625/2026		2026-03-28	1 Court fee of Rs 6/- not paid in C.T.
22	D-WP(C)/12231/2026	PRAKASH KUMAR MISHRA	2026-03-28	PAGE NOS. 18 and 20 NOT LEGIBLE
23	D-WP(C)/12219/2026	AMITAV TRIPATHY	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
24	D-ABLAPL/9355/2026	KHAGESWAR BEHERA	2026-03-28	1. In declaration under affidavit, no.of paragraphs wrongly furnished.
25	D-RSA/7383/2026	PRASANTA KUMAR SATAPATHY	2026-03-28	1. Period of Delay 22 days.I.A for condonation of delay not Filed.
26	D-CMP/8945/2026	NIRANJAN LENKA	2026-03-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Date of order under A-1 and A-2 does not tally with the Index.2.Page No-73 not accompanied with the Petition.
27	D-ABLAPL/9305/2026	ANKANN PANDA	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. ABLAPL No. not mentioned in reference certificate. 2. Occupation of deponent not mentioned. 3. Copy of written FIR not attached with FIR in Ann.1
28	D-FAO/13345/2026	SANGRAM JENA	2026-03-28	further SR after filling of cause title or petition copy of GIA case no-677/2013
29	D-MATA/12878/2026	JAWAHARLAL NAYAK	2026-03-28	further SR after furnish appeal format
30	D-ABLAPL/9337/2026	GIRIDHARI SINGH	2026-03-28	Code No. Not Correctly furnished.Paragraph No. mentioned in Declaration not correct

31	D-ABLAPL/9286/2026	DEBADUTTA KANUNGO	2026-03-28	1. Name of PS not mentioned in the address of Pet. in CT. 2. Annexures not marked. 3. Incomplete FIRs filed under Ann.4A. Written FIRs not filed.
32	D-CRLA/8446/2026	PRASANTA KUMAR JENA	2026-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED sl. no. of paragraphs under the heading -grounds , not alphabetically marked.
33	D-MACA/13390/2026	PRASANTA KUMAR MAHALI	2026-03-28	Period of Delay 28 days
34	D-ABLAPL/9289/2026	DEBADUTTA KANUNGO	2026-03-28	1. Name of PS not mentioned in the address of Pet. in CT. 2. Annexures not marked. 3. Incomplete FIRs filed under Ann.4A. Copy of written FIRs not filed.
35	D-CRLA/8461/2026	BUDHIRAM DAS	2026-03-28	1. Period of Delay 32 days delay.I.A. not filed. 2.Sl. no.4 of affidavit in I.A. no.816/2026 not correct
36	D-WP(C)/12748/2026	MAHESWAR MOHANTY	2026-03-28	Respondent no.5 not mentioned in the cause title.
37	D-RPFAM/12651/2026	BIBHUTI BHUSAN PATTANAYAK	2026-03-28	RPFAM DOES NOT LIE, question of maintainability
38	D-CRLMC/8031/2026	ABHISHEK DASH	2026-03-28	. Details Address of the petitioner not furnished in cause title. 2. Nomenclature of the Lower court not correctly furnished in entire petition. 3. Name of the Lower court not correctly furnished in entire petition.
39	D-BLAPL/9091/2026	AMIT KUMAR SAA	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name and details of Informant/victim mentioned in Annexures need not be disclose and kept in closed envelop
40	D-ABLAPL/9291/2026	DEBADUTTA KANUNGO	2026-03-28	1. Name of PS not mentioned in the address of Pet. in CT. 2. Annexures not marked. 3. Incomplete FIRs filed under Ann.4A. Copy of written FIRs not filed. 4. Ann.1 page 19 not legible.
41	D-CONTC/13406/2026	ADV	2026-03-28	1. CONTC number not correctly furnished in Synopsis, Date chart AND para no. 3
42	D-FAO/13184/2026	DILLIP KUMAR MOHAPATRA	2026-03-28	under taking for oriya annex not furnished, annex 1 2 not clear
43	D-CRLMC/8104/2026	LAMBODOR ACHARI	2026-03-28	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. BLAPL number not furnished in Reference certificate. 3.Court fee Rs.2/- to be paid on V.nama.
44	D-MACA/12714/2026	SOMNATH ROY	2026-03-28	Period of Delay 4 days 2.statutory deposit not made
45	D-ABLAPL/9315/2026	BIBHU PRASAD DAS	2026-03-28	1. PS Case No. mentioned in Para 2 not correct.
46	D-BLAPL/9154/2026	SURYAKANTA DWIBEDI	2026-03-28	3-AUTHENTICATION FEE IS DEFICIENT.

47	D-BLAPL/9084/2026	TUSHAR KANTI PRAHARAJ	2026-03-28	Annexure-1 and 2 not mentioned on the top of page-10 and 18 respectively
48	D-FAO/13098/2026	SANGRAM JENA	2026-03-28	Period of Delay 2234 days
49	D-RSA/10708/2026	AMIT PRASAD BOSE	2026-03-28	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 02/- Paid.D.A.Fee of Rs.2.50 to be Paid.
50	D-MACA/12725/2026	SOMNATH ROY	2026-03-28	statutory deposit not made
51	D-ARBA/12871/2026	AMIT PRASAD BOSE	2026-03-28	being aggrieved not furnished, good ground not furnished
52	D-WP(C)/12210/2026	RABI NARAYAN PANDA	2026-03-28	Page nos. 12 and13 not neat
53	D-CRLMC/8114/2026	ASIT KUMAR JENA	2026-03-28	1. Serial number not correctly furnished in Index. 2..Subject Code incorrectly Mentioned
54	D-BLAPL/9093/2026	ALOK KUMAR MOHAPATRA	2026-03-28	Paragraphs not mentioned in declaration of affidavit.
55	D-WA/11333/2026	DEBABRATA DAS	2026-03-28	1. Period of Delay 74 days delay.
56	D-ABLAPL/9314/2026	BIBHU PRASAD DAS	2026-03-28	1. PS Case No. mentioned in Para 2 not correct.
57	D-WA/8208/2026	SIDHARTH SHANKAR PADHY	2026-03-28	not maintainable as per Order XLVII rule7cpc
58	D-FAO/13186/2026	DILLIP KUMAR MOHAPATRA	2026-03-28	anexure 5 6 not clear
59	D-FAO/13000/2026	DEBASISH PATNAIK	2026-03-28	Vakalatnama properly stamped, Executed and accepted - not properly stamped
60	D-BLAPL/9153/2026	ASHOK KUMAR JENA	2026-03-28	1. The lower Court mentioned in the Cause Title does not tally with that of rejection order
61	D-WP(C)/13338/2026	PRAKASH KUMAR ROUT	2026-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation of the petitioner not furnished in the affidavit.
62	D-CRLREV/9138/2026	PRAVAT KUMAR MOHANTY	2026-03-28	1.Authentication fee of Rs6.60/- not paid on Annex-2
63	D-BLAPL/9288/2026	SARBESWAR SAHOO	2026-03-28	1. Name against L.T.I of the petitioner mentioned in the V. Nama not tally with that of name mentioned in the cause title of the application.
64	D-FAO/13016/2026	DEBASISH PATNAIK	2026-03-28	petitioner no 2 not executed, petitioner no-1 not properly executed 2. vernacular certificate not furnished and name of petitioner does not tally at affidavit
65	D-FAO/13023/2026	SANGRAM JENA	2026-03-28	petitioner no4 in impugned order not is party in present appeal
66	D-WP(C)/11828/2026	NISHAT AFREEN	2026-03-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/12099/2026	PRAYAS MOHANTY	2026-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

68	D-CRLA/8815/2026	SURYAKANTA DWIBEDI	2026-03-28	At the place of signature of executants is left blank
69	D-MACA/13274/2026	ADAM ALI KHAN	2026-03-28	Period of Delay 52 days
70	D-CRLREV/9283/2026	TAPAN MISHRA	2026-03-28	Put up S.R. after filing the C. copy of Annex-2 .
71	D-ABLAPL/9186/2026	KARUNAKAR GAYA	2026-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-WP(C)/12046/2026	BIREN SANKAR TRIPATHY	2026-03-28	welfare fund of rs. 50/- not paid
73	D-CRLA/9130/2026	PRAKASH CHANDRA DASH	2026-03-28	provision of law in I.A . NO-871/ 26 not correct.2. Annex.3 not marked in the body of the appeal memo.3. The heading grounds not mentioned at page no.6.
74	D-CRLREV/9406/2026	ASHOK KUMAR SARANGI	2026-03-28	Put up SR after filing the C.copy of Annex-1
75	D-BLAPL/9272/2026	RAJ KISHOR SWAIN	2026-03-28	1. F.I.R copy at Annexure-1 be kept on Sealed cover
76	D-CRLMA/9243/2026	NIKUNJA KUMAR ROUT	2026-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-ABLAPL/9300/2026	CHIRANJIB ROUT	2026-03-28	1. Name of husband of Informant in Synopsis and Para 2 be redacted. 2. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
78	D-BLAPL/9136/2026	KHUSBU PANIGRAHI	2026-03-28	Name and details of Informant/victim mentioned in Annexures need not be disclose and kept in closed envelop.
79	D-BLAPL/9015/2026	SUSHANTA KUMAR SAHU	2026-03-28	Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
80	D-ABLAPL/9236/2026	ASUTOSH MOHANTY	2026-03-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR thereafter.
81	D-ABLAPL/9297/2026	AJIT KUMAR RAUT	2026-03-28	1. Name of Informant in Para 2 be redacted. 2. Incomplete Ann.1 filed. 3. Ann.1 page 10 1nd 11 not legible. Neat copy of Ann.1 be filed. 4. Ann.1 and 2 be kept in sealed cover. Resubmit for SR after removal of defects
82	D-BLAPL/9141/2026	KISHORE KUMAR NAIK	2026-03-28	14-NOT PROPERLY INDEXED. 1. Annexures not described in body of the petition. 2. Advocates Welfare fund of Rs.15/- and Hologram of Rs.50/- not affixed in V.nama. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
83	D-BLAPL/9287/2026	SARBESWAR SAHOO	2026-03-28	1. In index, page marking not done correctly in respect of Annexure-5 2. In declaration under affidavit, no. of paragraphs not furnished.
84	D-ABLAPL/9189/2026	KABIR KUMAR JENA	2026-03-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In Declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-1 not

				attested 3. Put up for S.R there after
85	D-ABLAPL/9169/2026	KSHIROD KUMAR SWAIN	2026-03-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
86	D-ABLAPL/9191/2026	MD. GOLAM MADANI	2026-03-28	1. Paragraph 9 of the application not filled.
87	D-ABLAPL/9299/2026	CHIRANJIB ROUT	2026-03-28	1. Facts in para 1 of Pet. not correct.
88	D-MACA/13236/2026	MAHITOSH SINHA	2026-03-28	1.Period of Delay 96 days delay.I.A.not filed. 2. Court Fee Rs 180/- payable but not paid. 3.Court fees payable not correctly furnished. 4. Statutory deposit not made
89	D-CONTC/13131/2026	PITAMBAR PANDA	2026-03-28	1. Dt. of order not correct in index.
90	D-CMP/13012/2026	GOPAL CHARAN MOHANTY	2026-03-28	1. O.P No-1 not made Party in the Trial Court.2.O.P No-1 in the Trial Court not made Party in the Petition.3. Status of the Parties not furnished.
91	D-ABLAPL/9296/2026	CHIRANJIB ROUT	2026-03-28	1. Name of Informant in Para 2 be redacted. 2. Ann.1 be kept in seal cover. Resubmit for SR after removal of defects.
92	D-BLAPL/9290/2026	BISWARANJAM SAGARIA	2026-03-28	1. As per index. Annexure-4 not attached with application copy. 2. Annexure-3 annexed twice in the application copy. 3. Put up for S.r there after
93	D-WP(C)/13327/2026	SWAPNIL ROY	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-BLAPL/9145/2026	SAROJ KUMAR PADHY	2026-03-28	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
95	D-ABLAPL/9279/2026	SAYANTAN PANDA	2026-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of pending court in Prayer not correct and not tally with CT.
96	D-BLAPL/9181/2026	DEEPAK RANJAN PARIDA	2026-03-28	1. Free copy/ Certified copy of Rejection order not filled.
97	D-WP(C)/13323/2026	SWAPNIL ROY	2026-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-ABLAPL/9199/2026	SUBRAT KUMAR DAS	2026-03-28	1. Incomplete Ann.1 and 2 filed. Resubmit for SR after filing of complete Annexures
99	D-ABLAPL/9251/2026	AJAYA KUMAR JENA	2026-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of Deponent not mentioned.
100	D-WP(C)/12263/2026		2026-03-28	Occupation not mentioned in Affidavit
101	D-CRLMP/7555/2026	SANJIB KUMAR BHANJADEO	2026-03-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim may be redacting from the acknowledgement Slip.

102	D-BLAPL/9167/2026	CHIRANJIB ROUT	2026-03-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant, husband of Informant and victim mentioned in Synopsis be redacted. Thereafter, put up for S.R.
103	D-CMP/12982/2026	PURNA CHANDRA DAS	2026-03-28	3-AUTHENTICATION FEE IS DEFICIENT.
104	D-MATA/13240/2026	SAMIR KUMAR MISHRA, (SR. ADV.)	2026-03-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. page no.23 not marked as per index.
105	D-ABLAPL/9274/2026	PRAMOD KUMAR JENA	2026-03-28	1. Spl Case no. mentioned in CT and Para 1 not tally. 2. Age of deponent in Sl.1 of Affidavit left blank.
106	D-BLAPL/9192/2026	GURUPRASAD BEHERA	2026-03-28	1. In Index, page marking not done correctly. 2. Page no 16 to 46 not legible 3. V. Nama not filled 4. As per index , Annexure-6, Rejection order not filled. 5. put up for there after
107	D-BLAPL/9195/2026	HARAPRASAD PANDA	2026-03-28	1. T.R. number as mentioned in the petition does not tally with that of rejection order

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-03-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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